

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 264/2000

6

New Delhi this the 22nd day of August, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Lakshmi Chand,
S/O Shri Harbans Singh,
R/O D-297, Ram Prastha,
Ghaziabad(UP)

working as Assistant (Under
Suspension), Ministry of Finance,
Dept. of Revenue, North Block,
New Delhi-110001

.. Applicant

(By Advocate Shri M.K. Gupta)

Versus

Union of India
through its Secretary,
Department of Revenue,
Ministry of Finance, North Block,
New Delhi-1

.. Respondent

(By Advocate Shri V.P.Uppal)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri M.K.Gupta, learned counsel seeks permission to
withdraw the OA.

2. Noting the above OA 264/2000 along with MA 1532/2000
is disposed of as withdrawn, leaving it open to the applicant
to proceed in the matter in accordance with law. No costs.

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(S.A.T. Rizvi)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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